

HIGH COURT OF CHHATTISGARH, BILASPUR

CORRIGENDUM

No. 142 (Mis.) /
II-14-1/2023

Bilaspur, dated 29 August, 2023

In view of Note-1 of advertisement No. 01/2023 published by the High Court of Chhattisgarh, Bilaspur for recruitment to the post of "Stenographer", the number of category-wise posts are increased from "29 posts" to "65 posts" and it be read as below:-

Total No. of Posts – 65 (including backlog posts)

Category	Number of posts
UR	25 (including 7 women)
SC	13 (including 3 women)
ST	16 (including 4 women)
OBC	11 (including 3 women)
TOTAL	65 posts

By order of Hon'ble the Chief Justice

Sd/-
(Arvind Kumar Verma)
Registrar General


Endt. No. 11231 /
II-14-1/2023

Bilaspur, dated 29 August, 2023

Copy forwarded to:-

1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vigilance/I.&E.), High Court of Chhattisgarh, Bilaspur,
3. Registrar (Computerization), High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court
4. Additional Registrar (D.E.& E./Admn.), High Court of Chhattisgarh, Bilaspur,
5. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
5. Assistant Registrar (H.C.E.Recruitment Cell), High Court of Chhattisgarh, Bilaspur,

for information/ further necessary action.


(Arvind Kumar Verma)
Registrar General

29.08.2023